30.09.2005
Hon'ble Mr. K.B.S. Rajan, JM
Hon'ble Mr. A.K. Singh, A.M.

For Applicant - Sri H.P. Mishra

For Respondents - Sri S. Singh.

Counsel for the applicant submits
that the CCA has become infructuous as the
order has been complied with. Hence the
CCA is dismissed and notices are
discharged.

AM

JM